

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Ins) No. 655 of 2020**

**IN THE MATTER OF:**

**Gp Capt Atul Jain** **....Appellant**  
**Vs.**  
**Tripathi Hospital Pvt. Ltd.** **....Respondent**

**Present:**

**For Appellant:** **Mr. Gp Capt. Atul Jain, in person.**  
**For Respondent:** **Ms. Shivani Kher, Advocate for R-1,2,3,8.**

**O R D E R**  
**(Virtual Mode)**

**31.03.2021:** Mr. Atul Jain, Appellant in person, submits that he has filed the Petition before the Hon'ble High Court of Delhi against the order passed by this Tribunal on 17.12.2020. He further submits that the matter is pending before the Hon'ble High Court of Delhi. Therefore, this matter be heard after deciding the Petition in the Hon'ble High Court of Delhi. Prayer is accepted.

Let the matter be fixed on **24<sup>th</sup> May, 2021.**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

*sr/kam*